NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 12

IA 2169/2024 In C.P. (IB)/406(MB)2022

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**

HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **06.05.2024**

NAME OF THE PARTIES: **TRANSOLUTIONS INDIA INCORPORATION VS PROTOCOL MARINE SERVICES PRIVATE LIMITED**

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA 2169/2024 –

1. Mr. Rakesh Gupta, Advocate appeared for the Applicant.
2. The present application is filed by the Liquidator to place on record 2nd progress report.
3. Accordingly, 2nd progress report is taken on record.
4. In view of aforesaid, **IA No. 2169/2024** is **allowed** and **disposed of**.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**

MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna